

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH HOUSING PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT TIKAMGARH, MADHYA
PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAMNATH HOUSING PRIVATE LIMITED CIN: U02423MP1999PTC013689 PAN: NA
2.	Address of the registered office	Vangaonhar Orchhateh, Niwadi Tikamgarh, Madhya Pradesh, India, 472247
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located:	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	0
7.	Number of employees/ workmen	0
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to rhpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rhpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	06.03.2026
11.	Date of issue of provisional list of prospective resolution applicants	15.03.2026
12.	Last date for submission of objections to provisional list	20.03.2026
13.	Date of issue of final list of prospective resolution applicants	29.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.04.2026
15.	Last date for submission of resolution plans	05.05.2026
16.	Process email id to submit Expression of Interest	rhpl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

SD/-

IP Megha Agrawal

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to 30.06.2027

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012 (M.S.)

For Ramnath Housing Private Limited

Date: 14.02.2026

Place: Nagpur

(Signature)



CROSSWORD

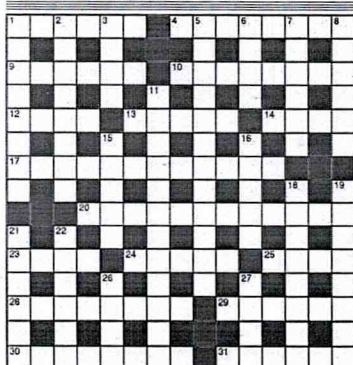
5912

OVER THE HEDGE

BY MICHAEL FRY & T LEWIS

ROYAL STARS

BY GEORGIA NICOLS



ACROSS

1 Strangely veined growth in the vegetable garden (6)

4 Great works of literature in Latin and Greek (8)

6 She can change to get ready (6)

10 Decelers more than once (3-5)

12 Bill from Ireland by return of post (4)

13 Party held by one animal for another (2-3)

14 It houses the sewers in the Tullerites (4)

17 Be quite sure you're very sensitive (4,8)

20 How detectives may collaborate to catch forgers (7,5)

23 Sound cure for cant (4)

24 Not what landladies should do to boarders (5)

25 A test said to be passed (4)

28 Is he in no hurry to act? (8)

29 Check one's surrounded by the others (6)

30 Never eat mince and weaken (8)

31 Took physical exercise when reminded (6)

DOWN

1 Order looks not right yet feels right (4,4)

2 Announced a number have cleared out (8)

3 It enables one to pass as a traveller (4)

5 Do their inhabitants never enjoy high living? (3,9)

6 Sound vision required by a city developer (4)

7 An item replaced for the resident (6)

8 Songbird with little relation to others (6)

11 Maybe pressment tire and give a false account (12)

15 Legal way to prevent a gathering of poets (5)

16 Duplicate one after a hundred and fifty (5)

18 Reacting nervously to a surprise beginning (8)

19 Tail does perhaps become cut off (8)

21 Reportedly pursued but remained virtuous (6)

22 Name some judge or general (6)

26 East European not quite in bondage (4)

27 One in the role of the leading man (4)

SOLUTIONS CROSSWORD 5911 ACROSS: 1 Exact, 4 Accedes, 8 Ass, 9 Sweetener, 10 Letters, 11 Earns, 12 Tespor, 15 Isobar, 18 Poer, 19 Castled, 21 Innomiac, 23 Ill, 24 Romance, 25 Sinus DOWN: 1 Epaulat, 2 Alsatians, 3 Taste, 4 Avenue, 5 Cutters, 6 Den, 7 Sorts, 12 Rebellion, 14 Oarsmen, 17 Active, 18 Prior, 20 Sects, 22 Sam

JUMBLED WORDS

Given below are four jumbled words. Solve the jumbles to make proper words and move them to the respective circles below. Select the letters in the shaded circles and jumble them to get the answer for the given jumble.

History is a gallery of pictures in which there are originals and copies. - Alexis de Tocqueville (3, 4)

INNAE



ELWNY

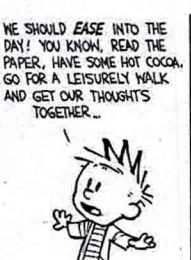
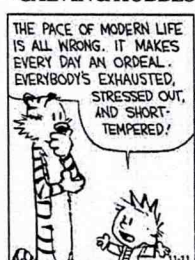


SOLUTIONS: INNAE - INNAE; ELWNY - ELWNY



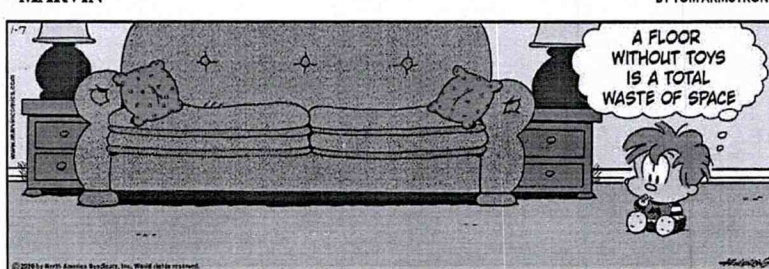
CALVIN & HOBBS

BY BILL WATTERSON



MARVIN

BY TOM ARMSTRONG



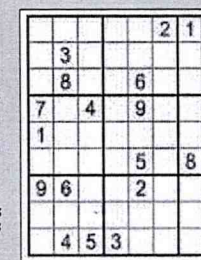
SUDOKU 6229

DIFFICULTY LEVEL 4a INSTRUCTIONS

To solve a Sudoku puzzle, every digit from 1 to 9 must appear in each of the nine vertical columns, in each of the nine horizontal rows and in each of the nine boxes.

DIFFICULTY LEVEL

1s - Very easy; 2s - Easy; 3s - Medium; 4s - Hard; 5s - Very Hard; 6s - Genius



TAMIL NADU STATE MARKETING CORPORATION LTD.,
(Undertaking of Tamil Nadu Government)
Ambalathur, Chennai - 600 056 Phone No. - 94459 29704 E-Mail: smc@tasmac.co.in

e-TENDER NOTIFICATION Date: 12.02.2026

Tamil Nadu State Marketing Corporation, Chennai Region consisting of Seven Districts (i.e. Chennai North, Chennai Central, Chennai South, Kanchipuram North, Kanchipuram South, Tiruvallur East, Tiruvallur West) invites tender for Appointment of Transport Contract for transportation of Indian Made Foreign Spirits (IMFS), Beer and Imported Foreign Liquor (IFL) from the IMFS Deposits of Tamil Nadu State Marketing Corporation (TASMAC) to Retail Vending shops by the Senior Regional Manager, Tamil Nadu State Marketing Corporation, Chennai Region.

e-Tender notification announced on 12.02.2026 at 05.30 P.M. Tender Document may be downloaded & uploaded in the Tamil Nadu State Government website <https://tenders.gov.in/nicgep/app>

Completed tender document Technical Bid and Financial Bid may be submitted by the tenderer in the above mentioned Website on or before 02.03.2026 at 03.00 P.M.

e-Tender Opening Details

S. No.	Tender Bid Type	Place	Date	Time
1	Technical Bid	Senior Regional Manager Office, B4, 3rd Floor, 36th Street, Ambalathur Industrial Estate, Ambalathur, Chennai - 600 056	02.03.2026	04.00 PM
2	Financial Bid	Senior Regional Manager Office, B4, 3rd Floor, 36th Street, Ambalathur Industrial Estate, Ambalathur, Chennai - 600 056	Date and time will be intimated later to the successful tenderer in the Technical Bid	

District Revenue Officer/Senior Regional Manager, TASMAC Ltd, Chennai.

SOUTHERN POWER DISTRIBUTION COMPANY OF TELANGANA LIMITED
e-Procurement Tender Notice (Paper Notification)

TGSPDCI intends to float tender for procurement of (a) 3.5C x 240 Sq.mm LT XLPE Cable (b) Providing of Catering services at CPTI, TGSPDCI (c) 11KV 400A Conv. Single Break AB Switches with Insulators (d) 11KV 400A Conv. Double Break AB Switches with Insulators on e-procurement platform.

For further details of each item above, please visit www.southernpower.co.in

www.tenders.gov.in/nicgep/app

Phone: 040-23431360, 1033, 1035, 1025

Sd/- CHIEF ENGINEER (P&MM)

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH HOUSING PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT
TIKAMGARH, MADHYA PRADESH

(Under sub-regulation (11) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Sr.	Particulars	RAMNATH HOUSING PRIVATE LIMITED
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	CIN: U02423MP1999PT0013689 PAN: NA
2.	Address of the registered office	Vandarghat, Orhkhath, Noida, Tikamgarh, Madhya Pradesh India, 472247
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located:	NA
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products/services sold in the last financial year	0
7.	Number of employees/workmen	0
8.	Further details, including last available financial statements (with schedules) of two years. Lists of creditors are available at URL:	For further details, write an email to rml.cip@gmail.com
9.	Resolution of the corporate debtor is available under section 25(2)(b) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rml.cip@gmail.com
10.	Last date for receipt of expression of interest	06.03.2026
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14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.04.2026
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16.	Process email id to submit Expression of Interest	rml.cip@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

Date: 14.02.2026
Place: Nagpur

Uttar Pradesh Power Corporation Limited
Shakti Bhawan, 14-Ashok Marg, Lucknow
CIN: U32201UP1999SGC024928 | website: www.upncl.org

Extracts of Standalone Financial Results
for the quarter ended 31st December, 2025
[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (LODR) Regulations, 2015]

S. NO.	Particulars	Quarter ended		Year ended
		31st Dec, 2025	31st Dec, 2024	
1	Total Income from Operations	16,010.34	17,022.83	79,990.80
2	Net Profit/(loss) for the period (before Tax, Exceptional and/or Extraordinary items)	429.41	(730.18)	(10,903.64)
3	Net Profit/(loss) for the period before tax (after Exceptional and/or Extraordinary items)	429.41	(730.18)	(10,915.24)
4	Net Profit/(loss) for the period after tax (after Exceptional and/or Extraordinary items)	429.41	(730.18)	(10,915.24)
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	428.74	(730.56)	(10,917.93)
6	Paid up Equity Share capital (Face value of ₹1000/- per share)	153,628.90	139,880.85	1,46,238.51
7	Other Equity	(114,242.32)	(106,424.60)	(1,09,996.26)
8	Securities Premium Account	NA	NA	NA
9	Net worth	35,565.40	29,196.89	34,052.17
10	Outstanding Debt	50,542.96	58,441.21	53,919.11
11	Outstanding redeemable preference shares	NA	NA	NA
12	Debt Equity Ratio	1.42	2.00	1.58
13	Earning per share (of 1000/- each) (for continuing and discontinued operations)	2.83	(5.23)	(78.87)
14	Capital Redemption Reserves	NA	NA	NA
15	Debt Redemption Reserves	NA	NA	NA
16	Debt Service Coverage Ratio	(0.002)	(0.003)	(0.005)
17	Interest Service Coverage Ratio	0.33	(0.50)	(1.90)

Note 1 The above results have been reviewed by the audit committee of the Board of Directors in the meeting held on 13th February, 2026 and approved by the Board of Directors in their meeting held on the same day.

Note 2 The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange (BSE Limited) under Regulation 52 of SEBI (LODR) Regulations, 2015. The detailed format is available on the website of BSE Limited and the company's website at www.upncl.org

Note 3 Additional information/other line items pursuant to Regulation 52(4) of the SEBI (LODR) 2015, have been disclosed in the detailed Quarterly Financial Results filed with the stock exchange (BSE Limited) and can be accessed on the website of BSE Limited and the company's website www.upncl.org

Note 4 The figures/ratios for the previous periods have been restated, regrouped/reclassified wherever necessary to conform to current period classification.

For & on the behalf of Board of Directors
Sd/-

Telangana Trade Promotion Corporation Ltd.
(Formerly TSTPC Ltd.) (An Undertaking of Government of Telangana)
Regd. Off: 5-10-174, Shakkur Bhawan, 2nd Floor, Fateh Maidan Road, Hyderabad - 500 004, Telangana, India. Tel: +91 040-23237591
Email: info@ttpc.org; <https://ttpc.telangana.gov.in>; CIN: U74991TG2014SGC095847

TIN: TGTPC/UMT/RFP-Developer/2026 Date: 13-02-2026

TENDER NOTICE INVITING REQUEST FOR PROPOSALS
(Through the e-procurement portal of Government of Telangana)
TGTPC invites Request for Proposals (RFP)/Bids through e-procurement portal of the Government of Telangana from reputed Infrastructure Developers for "the Development of Unity Mall Twin Towers on joint Development basis under PPP mode" at Raidurg, Sheringampally Mandal, Rangareddy District.

(1) RFP can be viewed and downloaded from Website: <https://tenders.telangana.gov.in> (Tender ID: 680315)

(2) Last date & time for submission of proposals online: 16.03.2026 17:00 Hrs

(3) For further information contact (Chief Engineer-Projects) of TGTPC (Mobile: -9391014854).

Sd/- Managing Director

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED
VIDYUT SODHA, VIJAYAWADA-520004

APGENCO e-PROCUREMENT NOTIFICATION NO. E-10002217H/PC&HP/TI/APGENCO/2026

APGENCO invites tender for Design, Engineering, Manufacture, assembly, testing before supply, delivery at site & Erection, Testing and Commissioning / Design, Engineering, Manufacture, assembly, testing before supply, delivery at site, Supervision of Erection, Testing and Commissioning of 1 No. 8.35 MW, 11/ 132 / V3 KV, 50Hz, Single Phase Generator Transformer along with all fittings, accessories for Machkund Hydro Electric (L) Scheme through APGENCO e-Procurement platform.

The Bid start date is 12.02.2026 @ 17:00hrs and last date for submission of bids through online is upto 16.03.2026 @ 17:00hrs. For further details visit <https://tenders.apgenco.gov.in> or by using the link through APGENCO website www.apgenco.gov.in.

Contact No: 0866-2526802/318/320.

No: 4829PP/CL/ADVT/11/2021-22 Dt: 13/02/2026

OFFICE OF UJJAIN DEVELOPMENT AUTHORITY
Pradhikaran Bhawan, Bharatpur Administrative Zone,
Dewas Road, Ujjain - 456010
email: udaujjain@gmail.com, website: www.udaujjain.org

Tender Notice

Online tenders are invited from eligible firms for the following work
Detailed tender details can be found - on the website <https://mptenders.gov.in/nicgep/app>

No	Tender number & date of issue	Name of work	Work duration & PAC	Cost of Tender Form and EMD (INR)	Last date of tender
1	UDAET/25/21 DATE 09/02/2026, DTCP_4 81520.1	Comprehensive conservation and development of kal bhairav temple complex, ujjain	540 Days 1251776000/-	590000/- 50000000/-	02/03/2026 17:30PM

Note: Any amendments to the tender will be published online only on the website and will not be published separately in newspapers.

NORTH EASTERN RAILWAY
TENDER NOTICE

On Line Bid based Open e-Tenders are invited by Sr. D.M.E./C&W/Co./N.E. Railway Lucknow for and on behalf of the President of India for the following works. Tender Notice No. & Description of works: Tender Notice No. - 04-2026-CW, "Provision for reclamation, repair, painting & flume of Fibre Reinforced Plastic (FRP) nose cone coupler cover and FRP side walls of DTC unit of Vande Bharat Trains at Gorakhpur, Aishbag and Gomti Nagar Coaching Depot for a period of 24 Months". Approx. Value (IN Rs.): Rs. 43,45,785.58, E.M.D. Money (IN Rs.): Rs. 50,000. Contract period: 24 Months.

• e-Tender can be uploaded by tenderer, up to 15:00 Hrs. on 10.03.2026 and will be opened after 15:00 Hrs. on 10.03.2026. • Detailed information, minimum eligibility criteria, Terms and conditions regarding this e-tender are available at website www.nerps.gov.in

• Tenderer should check any correction/corrigendum related to this e-tender notice on web site before uploading their offer.

Sr. Divisional Mechanical Engineer/C&W/Co. CPRO/Mech-140 N.E. Railway Lucknow

"Never travel on roof and foot boards"

TAMIL NADU STATE MARKETING CORPORATION LTD.,
(Undertaking of Tamil Nadu Government)
No.305A, Vilankurichi Road, Old Chinnamani, Co-op Society Depot, Peelamedu Railway Station Reverse Side, Peelamedu, Coimbatore - 641 004 Phone No. - 0422-2513434, Mob:94459 29705 E-Mail: smc@tasmac.co.in

e-TENDER NOTIFICATION Date: 13.02.2026

Tamil Nadu State Marketing Corporation, Coimbatore Region consisting of Six Districts (i.e. Coimbatore North, Coimbatore South, Tirupur, Erode, Nilgiris and Karur) invites e-tender for Appointment of Transport Contract for transportation of Indian Made Foreign Spirits (IMFS), Beer and Imported Foreign Liquor (IFL) from the IMFS Deposits of Tamil Nadu State Marketing Corporation (TASMAC) to Retail Vending shops by the Senior Regional Manager, Tamil Nadu State Marketing Corporation, Coimbatore Region.

e-Tender notification announced on 13.02.2026 at 05.30 P.M. Tender Document may be downloaded & uploaded in the Tamil Nadu State Government Website <https://tenders.gov.in/nicgep/app>

Completed tender document Technical Bid and Financial Bid may be submitted by the tenderer in the above mentioned Website on or before 02.03.2026 at 03.00 P.M.

e-Tender Opening Details

S. No.	Tender Bid Type	Place	Date	Time
1.	Technical Bid	Senior Regional Manager Office, No.305A, Vilankurichi Road, Old Chinnamani, Co-op Society Depot, Peelamedu Railway Station Reverse Side, Peelamedu, Coimbatore - 641 004	02.03.2026	04.00 PM
2.	Financial Bid	Senior Regional Manager Office, No.305A, Vilankurichi Road, Old Chinnamani, Co-op Society Depot, Peelamedu Railway Station Reverse Side, Peelamedu, Coimbatore - 641 004	Date and time will be intimated later to the successful tenderer in the Technical Bid	

[illegible]

FIRMS CALLING FORMER EMPLOYEES BACK ARE GETTING GOOD RESPONSE

Cos, Old Staff Both Enjoy the Boomerang

Execs say returnees integrate and become productive faster in familiar workplaces

Prachi Verma & Brinda Sarkar

New Delhi | Bengaluru: Earlier this month, Eternal founder Deepinder Goyal posted on X, inviting former employees to rejoin. He received over 1,000 emails expressing interest within a few days. "I didn't expect this (response) at all," he wrote in a follow-up post.

It's not just Eternal. Many companies including EY India, Deloitte, RPG Group, Infosys, Simplilearn, InMobi and its subsidiary Glance among others are reaching out to the boomerang talent pool—employees who return after an absence elsewhere. But why? Executives say boomerang employees integrate and become productive faster as they can ensure cultural continuity and stronger engagement. Also, many employees are keen to return to familiar workplaces, they told ET.

Alkem Unit to Buy up to 55% Stake in Swiss Co Occlutech

Reuters

Bengaluru: Alkem Laboratories' medical devices unit will buy up to a 55% stake in Switzerland's Occlutech Holding for \$9.4 million (\$18 million), the Indian pharma company said on Friday, marking its entry into advanced cardiovascular devices.

The deal, expected to close by June 2026, subject to final agreements and regulatory approvals, will give Alkem MedTech access to high-value markets such as the United States, Japan, Germany and other Western European countries, Alkem MedTech chief executive Kaustav Banerjee said in a statement.

The global medical devices market size is projected to grow to over \$1 trillion by 2034 from \$604.99 billion in 2023, according to market research and consulting services firm Fortune Business Insights.

Alkem is India's fifth-largest listed pharmaceutical company in terms of market share. Occlutech, the second-largest player in Europe's minimally-invasive cardiac implants segment, posted a revenue of \$49.4 million for 2025. It derives about 95% of its revenue from Europe and the US.

Alkem Laboratories also reported third-quarter consolidated net profit of \$5.38 billion, missing analyst estimates of \$6.51 billion, according to ISE data.

Revenue rose nearly 11% to \$37.37 billion but fell short of estimates of \$37.6 billion.

Shares of the company settled 8% lower on the day.

The Homecoming

COMPANIES HIRING RETURNING EMPLOYEES

Who all? Eternal, EY India, Deloitte, RPG Group, Infosys, Simplilearn, InMobi and Glance

Where are they being hired? Primarily across leadership and senior management roles, as well as engineering, product, and other specialist or critical business functions



Why?

- Cultural continuity
- Faster integration
- Higher productivity
- Stronger engagement
- More experience

How are they doing?

Alumni network, alumni reunions, alumni magazines, etc.

"Boomerang talent brings back not only deep organisational understanding but also fresh perspectives shaped by external experiences," said Art Dutt, partner and national talent leader at EY India. "This combination is incredibly valuable—as it accelerates integration, enhances team capability, and enriches our firm with diverse thought."

EY India hires 400-500 boomerangs each year. Companies like EY and RPG Group are investing in their alumni ecosystems.

The latter launched RPG Alumni Circle, a dedicated platform to stay connected with its former employees about three years ago. It has over 2,500 members. "Whenever there is an

open role, our approach is to first look internally, then at our alumni network, and only thereafter at external talent," an RPG spokesperson said in an email response.

EY has multiple engagement forums—alumni reunions, annual alumni magazine, and Initiatives like Alumni Week.

Infosys has a 'Green Channel' initiative to encourage its alumni to return to the firm. "At Infosys, we have always believed that once you are an Infosian, you remain an Infosian for life," said Shaji Mathew, chief HR officer at Infosys. "Our returning colleagues bring with them a deep understanding of our culture and values, enabling them to hit the ground running

and contribute meaningfully from day one."

The IT company reaches out to its former employees through platforms such as the Alumni Portal, Restart with Infosys programme for women professionals, and corporate outreach and alumni engagements. Professional services firm Deloitte also hires boomerangs and also those re-entering the workforce after a break.

Apart from being attuned to the company's culture and with a pre-existing professional network within the organisation, boomerangs upgrade themselves with fresh perspectives, said Deepthi Sagar, chief people and experience officer at Deloitte India. "And in their second innings, they are able to add something uni-

POLICY PUSH, BUDGET FOCUS SEEN AIDING MEDIUM-TERM GROWTH

PV Sales Keep the Momentum in Jan, Rise in Double Digits for a 4th Month

Factory dispatches to dealerships increase 12.6% during month, bike sales jump, too

Our Bureau

Mumbai: Passenger vehicle sales rose in double digits for the fourth consecutive month in January, starting

the year on a strong note and indicating that the momentum set in place with the GST cut was not a one-off spike.

Sales of passenger vehicles, which include cars, utility vehicles and vans, rose 12.5% in the domestic market last month to 4.49,616 units from 3,98,386 units in January 2025, according to the Society of Indian Automobile Manufacturers (SIAM). These are factory dispatches to dealerships and not retail sales to customers.

"The new year has begun on a positive note, extending the strong momentum seen in the previous quarter, supported by sustained demand following the GST rate reduction," SIAM director-general Rajesh Menon said in a news release. "The initiatives announced in the union budget 2025 to strengthen India's manufacturing base, along with existing policy tailwinds, are expected to deliver long-term benefits for the sector and support growth in the medium term," he said.

Two- and three-wheeler segments also posted strong numbers last month. Dispatches at two-wheeler

makers grew 26.2% to 19,25,603 units from 15,25,218 units a year earlier. Scooter sales jumped 37%, followed by motorcycles at 20.3% and mopeds at 18.1%.

Sales of passenger and goods carriers in the three-wheeler segment rose 30.4% and 33.4%, respectively, reflecting rising last-mile mobility demand and strengthening small-business activity. This segment's performance often mirrors economic activity at the grassroots level. Overall three-wheeler sales rose 30.2% to 75,725

MAGNUM CHIEF EXPECTS INDIA TO BE WORLD'S LARGEST ICE-CREAM MARKET IN 2 DECADES

In Turnaround Mode in India: Unilever Ice Cream Unit CEO

Unit demerged from HUL, Kwality Wall's, to debut on exchanges on Feb 16

Sagar Malviya

Mumbai: Unilever's demerged ice cream company said India could overtake the US as the world's largest ice cream market within two decades, as the maker of Magnum accelerates a turnaround in a business that has lost share and stagnated for years.

"We are lucky that we have a very good position in India from which to build, but it wasn't a very successful business over the last 20 years. Basically, it lost a lot of shares. The profitability was flat. Last year, it was in decline. So we are in a turnaround mode," The Magnum Ice Cream Company chief executive officer Peter ter Kuile told investors, adding India

is already the world's biggest dairy market.

Unilever is the world's biggest ice cream maker with brands such as Ben & Jerry but trails dairy cooperative Amul, which is by far the market leader in the \$5 billion category in India.

On Friday, Hindustan Unilever (HUL) said it has received listing and trading approvals from BSE and NSE for a \$2.34 billion equity shares of its demerged ice cream business, clearing the way for Kwality Wall's (India) to debut on the exchanges on February 16.

During Unilever's investor call, the company's chief financial officer Abhijit Bhatnagar said the group has secured approvals to list its Indian business on a local stock exchange by mid-

month, ahead of schedule, with plans to acquire the unit in the first half of the year subject to regulatory clearance.

Unilever's ice cream business demerger last year was aimed at giving the company's underperforming division greater operational freedom to sharpen its focus, move faster in local markets and compete more aggressively, especially in high-growth regions like India. "When I look at the Indian market, it is actually like China in the early nineties or Turkey in the late eighties. Very low per capita consumption, but with a booming economy, you see consumption going up rapidly in the cities and increasingly also in secondary and tertiary cities. It is the biggest growth opportunity in the industry," added Ter Kuile.

PROPERTY FOCUS

Industrial Building for Sale
Land 11 Acres, 1,35,000 Sq. Feet,
Pre-Engineered Building
with 2000KW Transformer &
Cable Distribution,
HT 603KW Sanctioned Load.
Fire Safety, Utilities blocks, Centralised
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KICK-OFF TODAY This time, the rights holders have had little time to monetise the league

ISL Returns, with All Eyeballs on Football League's Viability

Our Bureau

Mumbai: The future of the Indian Super League (ISL), a franchise based football league, is at stake as the new season under way today. February 14, following the sports ministry's intervention after JioStar-owned Football Sports Development (FSD) exited as the league's commercial partner last year.

With FanCode securing the media rights for the 2026 season and sub-licensing television rights to Sony Pictures Networks India (SPNI), the tournament's commercial viability will be closely watched. As the event has been put together in a hurry, the rights holders have had limited time to promote or monetise the league.

The uncertainty comes amid a steep drop in media rights value—down 82% over annually paid by JioStar to just \$1.62 crore offered by FanCode this season. JioStar had bid \$5 crore for the property.

Industry watchers say the future of the ISL remains uncertain even though the government has managed to bring all stakeholders on board for this season. "The burden of organising the ISL has fallen on the clubs. Each club will have to absorb losses potentially running into several crores due to the dearth in central rights, sponsorship, and ticketing revenues," said a senior sports business executive.

The ISL's clash with the ICC Men's T20 World Cup has also dashed hopes of attracting ad dollars, as most brands are allocating spends towards cricket, which attracts more than 90% of sports media spend. Despite the recent challenges faced by Indian football, both FanCode and Sony Pictures Networks India (SPNI) remain confident about the sport's long-term growth trajectory. "There is no doubt that football is the clear number two sport after cricket in India. Its popularity especially among young audiences, continues to grow. We believe monetisation will follow sustained engagement," said FanCode co-founder Yashvir Colaco. Rajesh Kaul, chief revenue officer and business head, sports and international, SPNI, said nearly 100 million viewers watched football on its sports channels in 2025, reflecting the growing appet-

Airbnb India Bookings Jump 50% in Dec Qtr

Forum Gandhi

Mumbai: India has emerged as one of Airbnb's fastest-growing markets, with nights booked on the platform rising 50% year-on-year in the December quarter and first-time bookings increasing more than 60%, according to the company's Q4 2025 shareholder letter and India earnings statement.

"In Q4, we delivered our strongest GBV growth in more than two years, alongside acceleration in nights and revenue," said Brian Chesky, co-founder and CEO of Airbnb.

FORM B
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH HOUSING PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT
TIRUMAKH, MADHYA PRADESH
(Under sub-regulation (1) of registered 364 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIP/LP No.	RAMNATH HOUSING PRIVATE LIMITED CIN: U0423NP1999PT0013689 PAN: NA
2. Address of the registered office	Vengaloor Chinnahalli, Noida Thangam, Madhya Pradesh Jirga, 472247
3. URL of website	NA
4. Details of the place where the majority of fixed assets are located	NA
5. Principal activity of main product/service	NA
6. Quantity and value of main product/service sold in the last financial year	0
7. Number of employees/workmen	0
8. Further details, including list of available financial statements (with schedule of the assets of creditors are available at URL)	For further details, write an email to rpcl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(b) & 29A of the Act is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rpcl@gmail.com
10. Last date for receipt of expression of interest	06.03.2026
11. Date of issue of provisional list of prospective resolution applicants	15.03.2026
12. Last date for submission of objections to provisional list	20.03.2026
13. Date of issue of final list of prospective resolution applicants	29.03.2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	04.04.2026
15. Last date for submission of resolution plan	06.06.2026
16. Process email ID to submit expression of interest	rpcl@gmail.com
17. Details of the corporate debtor's registration status as MHA	NA

IP MHA Regd
MHA/PA/001/PP/0156/19-18/12/272A valid up to 30.06.2027
Address Registered with MHA:
C/O. Triumphant Absolute Insolvency Resolution LLP,
0/3 Triumphant Apartments, In Circle of Congress
Nagar Garden, Congress Nagar, Nagpur - 440012 (M.S.)
For Ramnath Housing Private Limited

Date: 14.02.2026
Place: Nagpur

ICICI Home Finance			Corporate Office: ICICI Home Finance Company Limited (ICICI HFC) Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India								
Branch Office: Upper Ground Floor 13, Dwarika P Complex, Civil Line Gurgaon, Gurgaon, Haryana - 122002											
Branch Office: 1st Floor, Office No. 1, Triyambak, Opp. Axis Bank, A.B. Road, Gurgaon - 473001											
Branch Office: Office No-106, 1st Floor, Puhraj Corporate, Newlakhia Indore - 462001											
Branch Office: Shriyama Square, 2nd Floor, 62, Kasparkar, Meerut, Uttar Pradesh - 201001											
Branch Office: 1st Floor, Plot No. 46, Anuja Tower, Nagpur, Bhojwadi Swami Dayanand Sarawati Ward, Jabalpur - 482001											
Branch Office: 1st Floor, The Empire, Office No-F-06, 33-City Centre, Ward No. 30, Near Income Tax Building, Opposite Madhav Rao Scindia Park, Gwalior (MP) 474011											
[See provision to rule 8(6) Notice for sale of Immoveable assets]											
E-Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.											
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JJAU COMMERCIAL CO-OP BANK LTD. AMRAVATI
 "JAU" Plot No. 34, Walcutt Compound, Amravati
 Phone No. 250007, 250008
 Email Id: info@jjaubank.in | Web site: www.jjaubank.in

Expression of Interest For Banking Software Purchasing
 Jjau Commercial Co-Op Bank, Amravati wishes to implement web based banking software with all advanced features including fulfillment of all regulatory Authority Circulars/compliance for its HO + 11 Branches. It will be the vendor responsibility to implement circulars/Compliance timely by any regulatory authority on its cost. We are inviting proposals inclusive of all cost from experienced banking software vendors. Last date for submission of proposal 25th Feb. 2026 up to 5.00 PM. on head office address.

Chief Executive Officer

Invest Assets Securitization and Reconstruction Pvt. Ltd.
 Regd. Office: Sakinaka, Suite B, Ground Floor, Backbay
 Remediation Block III, 229, Nariman Point, Mumbai - 400021

DEMAND NOTICE
 Under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the authorized officer of Invest Assets Securitization and Reconstruction Pvt. Ltd. Under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002, the authorized officer has issued demand notices under 13(2) of the said Act, calling upon the borrower(s) (The said borrower(s)) to repay the amounts mentioned in the respective demand notice(s) issued to them that are also given below. In connection with above, notice is hereby given, once again, to the said borrower(s) to pay to Invest Assets Securitization and Reconstruction Pvt. Ltd., within sixty days from the date of publication of this notice, the amounts indicated herein below, together with further interest as detailed in the said demand notice(s), from the date(s) mentioned below in the date of payment and/or realization, payable under the loan agreement with other documents/warranties, if any, executed by the said borrower(s). As security for due repayment of the loan, the following assets have been mortgaged to Invest Assets Securitization and Reconstruction Pvt. Ltd. by the said borrower(s):

Name of the Borrower(s) Co-Borrower(s) & Guarantor(s) Loan Account Number	Demand Notice Date and Amount With NPA Date
1) Rajesh Jaganmohan Wankhade (Applicant)	29 th December 2025
2) Bhabji Jaganmohan Wankhade (Co-Applicant)	Rs. 36,53,30/- (Rupees Three Lakhs Fifty Six Thousand Three Hundred One Only)
LAN : 516720200004	NPA : 31 st December 2025

Description of Secured Assets: ALL that piece and parcel of land bearing Property No. 102 measuring 800 sq. ft. having ward No. 2 situated at Mouje-Nayavade, Te. Morshi Dist. Amravati within the limits of Grampanchayat Nayavade. East: House of Suresh Kuravade, West: Road, North: House of Ramesh Bada, South: House of Pratul Wankhade

Date: 14/02/2026
 Place: Amravati

Authorized Officer: Invest Assets Securitization and Reconstruction Pvt. Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH HOUSING PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT
TIKAMGARH, MADHYA PRADESH
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.
2.	Address of the registered office
3.	URL of website
4.	Details of the place where the majority of the assets are located:
5.	Installed capacity of main products/ services
6.	Quantity and value of main products/ services sold in the last financial year
7.	Number of employees/ workers
8.	Further details, including latest available financial statements (with schedules) of two years, lists of creditors are available at URL:
9.	Details of resolution process initiated by the corporate debtor under the Code is available at
10.	Last date for receipt of expression of interest
11.	Date of issue of provisional list of prospective resolution applicants
12.	Last date for submission of objections to provisional list
13.	Date of issue of final list of prospective resolution applicants
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15.	Last date for submission of resolution plans
16.	Process email to submit Expression of Interest
17.	Details of the corporate debtor's registration status as MSME.

IP Megha A. Email: IBB/IFA-001/P01456/18/122724FA added up to 30.06.2027
 C/O Trienash Apartments, In-Office of Congress Nagar, Congress Nagar, Nagpur - 440012 (M.S.)
 For Ramnath Housing Private Limited

Date: 14/02/2026
 Place: Nagpur

DCB BANK
 Registered Office: 601 & 602, Peninsula Business Park, 6th Floor, Tower A, Senapati Bapat Marg, Lower Panel, Mumbai - 400013.

PUBLIC NOTICE
Jewellery Auction cum Invitation Notice
 The below mentioned Borrowers have been issued notices to pay the entire dues in the facilities availed by them from DCB Bank Ltd. against jewellery pledged with DCB Bank Ltd. We are constrained to conduct first auction of the pledged Jewellery as they have failed to pay the entire dues. The first auction will be conducted at the branches on 15.03.2026 & 16.03.2026 from 12:00 noon to 04:00 pm at below mentioned branches / locations mentioned in the table. Prospective bidders are advised to contact the respective bank branch for more details including the detailed terms and conditions of the auction. The borrowers & bidders may refer to our website www.dcb.bank.in for branch addresses/venue of auction.

Sr. No.	Customer ID	Customer Name	Branch / Location
1	103166267	UMESH BHIMARAO KADU	NAGPUR-Nagpur
2	105056828	SUNITA RAMESHRAO LEWIDWAR	WARDHA-Nagpur
3	105173448	RAKESH AKHILESH TIWARI	NAGPUR-Nagpur
4	106292544	ANIKET VINODRAO KHOJE	YAVATMA-Nagpur
5	106950912	PANKAJ KALIDAS APOTIKAR	AKOLA-Akola
6	107197908	ANIRUDHA KALIDAS SAKHARE	FULCHUR-Gondia
7	107931056	GANESH NARAYAN BHAGATPURE	KHAMGAON-Khamgaon
8	108172826	NEHA PRAVEEN MEHROLIYA	NAGPUR-Nagpur
9	108697125	GANESH PANJABRAO TUHADDE	YAVATMA-Nagpur
10	104552545	SHRIKANT MANIKRAO GHOGARE	AKOLA-Akola
11	106945021	HEMANT UTTAMRAO DAHAKE	AMRAVATI-Amravati
12	107913935	HIMANSHU BABULAL PATEL	FULCHUR-Gondia
13	107629134	YOGESH SUNIL SHELKE	WASHIM-Washim
14	108090974	VANSHAV BHIVAJI CHOPDE	WASHIM-Washim

Way of this publication, the concerned Borrowers/Pledgers/ legal heirs / representatives / successors / nominees are hereby given final notice and to opportunity to pay the facility related amount in full, with all interest and charges forthwith on or before the scheduled auction date failing which the facility will be auctioned. The Bank reserves the right to sell the items / auctioned on the scheduled auction dates on any subsequent day(s) / hour prior notice by other modes of sale including E-auction, private sale / and / or change the venue of the auction / place of sale without further notice. Participation in the auction and acceptance of bids shall be at the discretion of DCB Bank. DCB Bank Ltd. has the authority to remove / delete the auction date(s) without any prior notice. It is reiterated that the final public notice to the borrowers and no further notice shall be an for auction of the ornaments subsequent to the above notice. As a note that the auction shall be on an 'as is where is basis', 'as is what is', 'whatever there is basis' and 'no recourse basis' and DCB Bank will not be responsible and liable in any manner for any claims, disputes, actions related to the liquidation of the assets.

Registered Office: 27, KVC, C-27, G Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051

Branch Office: Kotak Mahindra, 5th Floor, Zone III, Building No 21, Infinity IT Park, Off Western Express Highway, Central & Nandivda, Mumbai - 400017
 Corporate Identity Number - L65110MH1995PLC033137 | Website: www.kotak.com

Notice Regarding Possession of Immovable Property u/s 14(a) of SARFAESI Act, 2002
 Rule 3(1) of Security Interest (Enforcement) Rules, 2002

Whereas, the undersigned being the Authorized Officer of the Kotak Mahindra Bank Ltd. Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) and in exercise of the powers conferred under sections 13(2) and 13(1) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 04-07-2025 and subsequently published the same on 12-07-2025 in Indian Express and Lokmat calling upon the parties:

1) Mr. Girish Trivedi, 2) Mr. Wamanrao Narayanao Bhandare, 3) Mr. Rahul Waman Bhandare, 4) Mr. Mahadeo R. Bhandare, 5) Mrs. Sudashini Mahadeo Bhandare, to repay an amount of Rs. 1,45,45,965.99 (Rupees Four Crores Fifty Four Lakhs Four Thousand Nine Hundred Fifty Five and Paise Ninety Nine Only) from the respective Borrower/Mortgagor(s) Co-Borrower(s) as mentioned in the Notice, as on 04-07-2025 together with further interest and other charges thereon at the contractual rates from 04-07-2025 until it's payment / realization (outstanding amount) within 60 days from the date of said Demand Notice. The aforementioned Borrower(s) Co-Borrower(s) (Mortgagor(s)) having failed to repay the amount in full, notice is hereby given to the Borrower(s) Co-Borrower(s) (Mortgagor(s)) and the public in general that the undersigned has taken the Physical Possession of the properties described herein below in exercise of powers conferred on him/her under Section 13(a) of the SARFAESI Act read with Rule 3 of the said Act, in respect of time available, to redeem the secured assets.

Description of the immovable properties:

Property situated at the limits of Amravati Municipality and within the limits of Sub Registrar Office Amravati, Survey No. 27/2, Plot No. 17, totally measuring 27.65 sq. mtrs. (450 sq. feet) and situated at Mouje Nayavade, Te. Morshi Dist. Amravati within the limits of Grampanchayat Nayavade. East: House of Suresh Kuravade, West: Road, North: House of Ramesh Bada, South: House of Pratul Wankhade

Date: 14/02/2026

Authorized Officer: Kotak Mahindra Bank Limited

Place: Amravati, Maharashtra

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BAJA FINANCE LIMITED
 REGISTERED OFFICE: BAJA Finance Limited, Corporate Office, 4th Floor, 401, Western Express Highway, Chhatrapati Shivaji Maharaj, Mumbai - 400017

CORRIGENDUM
 Sale Notice was published by BAJA FINANCE LIMITED in the newspaper i.e. Indian Express & Lokmat in Nagpur edition on 04-07-2025 in the Borrower Name: SOYA TRADING, wherein the date to be read as 04-07-2025 instead of 02-07-2025.

CORRIGENDUM NOTICE
 All the concerned and public at large are advised to take note of the following amendment in the E-auction sale notice published on 04/07/2025 that Property mortgaged to borrower Account : M/S PROMARC SOFTWARE PRIVATE LIMITED (Owner of Property: OWNER OF PROPERTY M/S Promarc Software Private Limited Through It's Authorized Signatory Mr. Yogesh S/o Hemant) Paid Branch Asset Recovery Management (ARM) Branch is withdrawn due to technical reason from E-Auction scheduled on 07/02/2026 stand cancelled.

Place: Nagpur
 Date: 14/02/2026

Authorized Officer: CANARA BANK

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आगीत होरपळून तिघांचा मृत्यू

अडगाव येथील घटना : ज्वलनशील साठ्याने घेतला पेट; ९० टक्के भाजले

अकोट/अकोला, (ता. प्र.). तालुक्यातील अडगाव बु. येथे गुरुवारी रात्री घराला लागलेल्या भीषण आगीत तिघांचा होरपळून मृत्यू झाला. ज्वलनशील साठ्याने आगीचा भडका उडाल्याची प्राथमिक माहिती आहे. अडगाव बु. येथील रत्ना उकाडी चव्हाण (५५), अनिल उकाडी चव्हाण (२७) आणि स्वयं प्रयत्नास सोयरे (६), अशी मुलांची नावे आहेत. रत्ना चव्हाण या आराला मुलगा अनिल व मुलगी मुलगी स्वयं प्रयत्नासह आठवडी बाजारालगत असलेल्या शेळ इन्वाहीम यांच्या घरी भाड्याने राहत होते.



गुरुवारी त्यांच्या घराला अचानक आग लागली. यावेळी घराच्या वरवरीत असलेल्या ज्वलनशील पदार्थांच्या प्लास्टिकच्या ड्रमने पेट घेतल्याने आग भडकली. त्यामुळे त्यांना घराच्या बाहेर निघता आले नाही. नागरिकांनी प्राथमिकतयात मदतसाठी आग विभागण्याचा प्रयत्न केला. त्यानंतर तेलावर व अकोट आग्निमानदलाला वाहने घटनास्थळी पोहोचली. गंधीराल्या भाजलेल्यांना अकोट येथील रुग्णालयात नेले असता स्वयं व अनिल यांचा मृत्यू झाला. तर ९० टक्के भाजलेल्या रत्ना चव्हाण यांना अकोला येथील सवाईपवार रुग्णालयात हलविण्यात आले. मात्र, त्यांचा उपचारदरम्यान मृत्यू झाला.

ज्वलनशील साठा घातक?
आगीत मृत्युमुखी पडलेल्या रत्ना चव्हाण आणि त्यांचे कुटुंबीय यांचा घरात भाड्याने राहत होते. त्या ठिकाणी भरमालाने ज्वलनशील पदार्थांचे ड्रम ठेवल्याचा संशय व्यक्त होत आहे. या आगीची माहिती घेण्यासाठी पोलिस विभागाची फॉरेंसिक जेटीही घटनास्थळी दाखल झाली होती.

अडगाव परिसरावर शोककळा पसरली
घटनेची माहिती मिळताच तेलेरा आणि अकोट येथून अग्निशमक दलाच्या दोन गाड्या घटनास्थळी दाखल झाल्या. अथक परिश्रमानंतर आगीवर नियंत्रण मिळवण्यात यश आले, मात्र तोपर्यंत तिघांचे प्राण गेले होते. घटनेचे गांभीर्य लक्षात घेता पोलीस प्रशासनाचे वॉरिअर अधिकारी घटनास्थळी पोहोचले. पोलीस विभागाच्या फॉरेंसिक लेबरी वॉन आणि पथकींनी रात्रीच अडगावात दाखल झाले असून, आगीचे नेमके कारण आणि डिझेल साठ्याबाबत अधिक तपास सुरू आहे. या घटनेमुळे संपूर्ण अडगाव परिसरावर शोककळा पसरला आहे.

खाणीत कर्मचाऱ्याचा मृत्यू

संशयास्पद मृत्युमुळे कुटुंबीयांमध्ये संतापाची लाट

चंद्रपूर, ब्युरो. वेकोल चंद्रपूर परिसरातील नंदगाव खाणीत काम करणाऱ्या कर्मचाऱ्याचा मृत्यू झाला. ही घटना गुरुवारी रात्रीच्या सुमारास घडली. रकेश लखन निवडल (३२), रयतवारी कोलनी चंद्रपूर) असे मृताचे नाव आहे. कर्मचाऱ्याचा संशयास्पद मृत्यूने परिसरात संतापाची लाट उडवली आहे. तर कंपनीच्या वरिष्ठांनी मृत्यू झाल्याचा आरोप मृतकाच्या कुटुंबीयांनी केला.



जखमी होऊनही, कर्मचाऱ्याला 'आयओडी' (ड्युटीवर दुखापत) प्रमाणित देण्यात आले नाही. जर घटनेची अधिकतमणे नोंद झाली असती आणि वेळेवर योग्य वैद्यकीय प्रक्रिया पाळल्या गेल्या असत्या तर त्याचा जीव वाचू शकला असता. असा आरोप मृताचे कुटुंबीयांनी केला आहे. रकेशांचे मुताबिक इटक कामगार संघटनेने सुमारे १२ तास कंपनीबरोबरच आंदोलन केले.

करंट मशीन की अतिमद्यपन? • विहिगाव शिवायातील शेतातील खळबळजनक घटना

आदिवासी महिलेचा संशयास्पद मृत्यू

अंजनाबाब सुर्जी, (श. प्र.). अंजनाबाब सुर्जी तालुक्यातील विहिगाव शिवायत आदिवासी महिलांचा मृत्यूदेखील आढळून आल्याने परिसरात खळबळ उडाली. ही घटना शेतात काम करणाऱ्या धनोकरा यांच्या शेतात घडली. मृत्यूचे नेमके कारण अद्याप स्पष्ट झाले नसल्याने विविध तक्रार-वितरकांनी उध्वाग आले आहे. मध्य प्रदेशातील बैलूर जिल्ह्यातील जुनापानी येथील पॅंकी इडापाने (३५) ही आपल्या कुटुंबीयांच्या उदरनिर्वाह करण्यासाठी विहिगाव परिसरात मजुरीसाठी आली होती.



सध्या कपारी बेचणी व हरभरा कापणीचा हंगाम सुरू असल्याने अनेक आदिवासी मजूर या भागात दाखल झाले आहेत. बुधवारी रात्री धनोकरा यांच्या शेतात पॅंकी हिचा मृत्यूदेखील आढळून आला. शेतामालकांनी तातडीने पोलिस पाटील राहुल गोळे यांना माहिती दिली. त्यानंतर रविमार्ग पोलिसांना पाचारण करण्यात आले.

Short News

सपच्या राष्ट्रीय प्रवक्त्यास अटक

बाराबंकी, समजवारी पक्षाचे राष्ट्रीय प्रवक्ते मनोज यादव यांना अरुंधती पोलिसांनी येथील सकसराज परिसरातून अटक केली आहे. असे पोलिसांनी ठाणेवारी सांगितले. यादव काही खासदारांच्या घरात राहत होते. यादव यांनी घेतल्याने लगेच त्यांना ठाणेवारी तलाशाच्या कारवाईत येथील समुदायात आरोप केलात नव्यात आहे. त्यानंतर त्यांना केंद्रातून दिवसभरासाठी सोडण्यात आले. यादव गेल्या दोन दिवसांपासून सोडण्यास परतून येत आहेत असल्याचे वृत्त आहे. त्यांच्या पत्नीने लालमोहल गोमती नगर विस्तार पोलिस ठाण्यात देण्यात असल्याची तक्रार दाखल केली होती.

प्रेमाच्या जाळ्यात ओढून तरुणीवर केला अत्याचार

पीडिता गर्भवती; रामनगर ठाण्यात गुन्हा

वर्धा, ब्युरो. कराटे प्रशिक्षणाच्या कलासदस्याने झालेल्या ओळखीचे रूपांतर प्रेमासंवात झाले. त्यानंतर संविभूत तरुणीने विवाहाचे आवेदन देऊन तरुणीशी वारंवार शांतिरीक संबंध प्रस्थापित केले. त्यानंतर पीडिता तरुणी, ५ महिन्यांची गर्भवती राहिल्याने अत्याचाराची घटना उघडकीस आली. या प्रकरणी रामनगर पोलिसांनी आरोपी तरुणीवर ६ गुन्हा दाखल केले आहेत.

रामनगर पोलिस ठाण्याच्या कार्यक्षेत्रात राहणारी २० वर्षीय तरुणी कराटे कलासल जात होती. तेथे तिची ओळख झाली. २५ वर्षीय तरुणीसोबत झाली. पुढे ओळखीचे रूपांतर प्रेमासंवात झाले.

खर्गेचे भाषण रेकॉर्डवरून वगळले

सभापतींकडे व्यक्त केली नाराजी

दिल्ली, नवराष्ट्र न्यूज नेटवर्क. राष्ट्रीय अग्निभाषणावरील आभार प्रस्तावावरील त्यांच्या भाषणातील काही भाग हटवण्यावर विरोधी पक्षनेते मल्लिकार्जुन खर्गे यांनी शुक्रवारी नाराजी व्यक्त केली. राज्य तास संपल्यानंतर, अध्यक्ष जे.पी. राधकृष्णन यांनी प्रश्नोत्तर सत्राचा कार्यक्रम सुरू करणारे होते तेव्हा खर्गे यांनी कोणत्याही पक्षाच्या भाषणातील कोणत्याही भाग हटवण्यात आला. मी माझा भाषणार्थ तय्यार होऊन विचार मांडला आहे. आज सत्ताकाच्या काही धोरणांवर टीका केली, जी विरोधी पक्षनेता म्हणून माझी जबाबदारी आहे. मला वाटते की त्या धोरणांचा भारतीय मानसिकतेवर विपरीत परिणाम होत आहे. खर्गे म्हणाले की त्यांनी असंमितीवरील काहीही मते नोंद नाही आणि म्हणूनच, त्यांच्या भाषणातील हटवलेले भाग सभागृहाच्या कामकाजात समाविष्ट केले जाणार नाहीत.

एअर इंडियाने ८ वेळा 'अवैध' विमान उडवले

डीजीसीएने ठोठावला १ कोटीचा दंड

दिल्ली, वृत्तसंस्था. हजारो फुट उंचीवरून प्रवास करणाऱ्या विमानाला उड्डाण करणाऱ्या कायदेशीर परवानगी नसल्याचे समजले तर प्रवाशांच्या पोटात गोळा उडल्याशिवाय राहत नाही. ही कारणीभूत परिस्थिती नाही, तर देशातील उड्डाण उद्योगाच्या सवती मोठी विमान कंपनी एअर इंडियाने केलेला घोर निष्काळजीपणा आहे. एअर इंडियाने त्यांचे एक एअरबस विमान एकदा किंवा दोनदा नाही तर आठ वेळा आवश्यक फिटनेस प्रमाणपत्राशिवाय उडवले. नगरी विमान महासंचालनालयाने आता प्रवाशांच्या सुरक्षेची झालेल्या या छेडछाडीबद्दल कोरो भूमिका घेतली आहे आणि एअरलाइन्सला १.९० कोटी यावरील दंड ठोठावला आहे. ही घटना गेल्या वर्षी नोव्हेंबरची आहे. वृत्तानुसार, एअर इंडियाने एअरबस ए३२० विमानाने २४ ते २५ नोव्हेंबर दरम्यान दिल्ली, बंगळूर, मुंबई आणि हैदराबादसारख्या प्रमुख शहरांमध्ये उड्डाण केले. आडवांती गोष्ट म्हणजे, विमानात अनिवार्य एअरवॉशिंग रिझू सर्टिफिकेट नव्हते.

जन्मापूर्वीच बनले बर्थ सर्टिफिकेट

दोन बावामध्ये एक महिन्याचे अंतर

कोलकाता, वृत्तसंस्था. बंगालमध्ये मद्रास यादीच्या सध्या सुरू असलेल्या एसआयआर दरम्यान केलेल्या छाननीत धकावण्या आणि विविध प्रकारची समस्या आली आहे. निवडणूक आयोगाच्या सुट्टीस, कागदपत्रांच्या छाननीत असंख्य तक्रारी उघड झाल्या आहेत. यामुळे यादीच्या अचूकतेवर गंभीर प्रश्न निर्माण झाला आहे.

बाहेरील मेडियातून येथील एका कुटुंबातील १० सदस्यांच्या कागदपत्रांमध्ये गंभीर अनियमितता आढळून आली आहे. एकाच पालकाची मुले शांत आणि शेळ नुसार यांच्या जन्मतारखीमध्ये एक महिन्यापेक्षा कमी अंतर आहे.

बच्चू कडूचा प्रहार; विपारी सापासारखी कधीही विष सोडू शकते

भाजपशी ना मैत्री चांगली, ना वैर

अमरावती, ब्युरो. प्रहार जनशक्ती पक्षाचे सर्वसंघ तय्यार झाले. आ. ओमप्रकाश उर्फ बच्चू कडू यांनी भारतीय जनता पक्षावर जोरदार टीका करत खळबळ उडवून दिली. भाजपशी विष सापासारखी कधीही विष सोडू शकते, त्यांच्या तक्रारींनी भाजपची तुलना 'विपारी सापा'च्या तुलनेत 'भाजपशी ना मैत्री चांगली, ना वैर...' ती कधीही विपारी

अहमदाबाद अपघाताची आठवण ताजी

या अहवालात एअर इंडियाने वेनादगाव भूकालावरील उल्लेख आहे. जेव्हा गेल्या वर्षी जुलैमध्ये बॉम्बे इंग्लंडमधील विमान उड्डाणानंतर लगेचच कोसळले होते आणि त्यात २६० लोकांचा मृत्यू झाला होता. इतक्या गंभीर अपघातातूनही, प्रवाशां नसलेले विमान यावसावसा मगार उडण करत आहे, किशोर प्रवाशांसह. हे निश्चितच विचित्रच आहे. एअरलाइन्सने आपल्या दीर्घकालीन केली की प्रवाशांचा विवास परत मिळवण्यासाठी त्यांना ताडीने लोकां अजूनच संस्कृतीत सुवाणा करण्याची आवश्यकता आहे.

मुलींच्या तस्करीवर चिंता

दिल्ली, एनएसएत आपल्या खासदारां पाननी तस्करी नेटवर्क मुलींना आखाती देशांमध्ये पाठवत असल्याच्या आणि त्यांच्यावर शांतिरीक अत्याचार आणि आंग्रुपा वापरणूक देत असल्याच्या प्रकरणावर चिंता व्यक्त केली आणि सरकारने अशा नेटवर्कवर कोर कोरवाई करण्याची मागणी केली. बरिष्ठ सभापति यांच्या प्रहार हा मुद्दा उपस्थित करताना आपचे संत बलवीर सिंह म्हणाले की दरवर्षी लाखो भारतीय उपजिविकेसाठी परदेशात जातात आणि तिथे कोर भारतीय कानून देशाला गौरव मिळवून देतात. ते म्हणाले की असे लोक त्यांच्या क्षेत्राच्या विकासात महत्त्वपूर्ण योगदान देतात. काही टूटल एवढीच भारतीय भाषांच्या, विरोधक पंजाबी लोकांच्या परदेशी प्रस्थापिका इच्छेचा फायदा घेत मानवी तस्करी नेटवर्क तयार केले आहे. असे व्यक्ती गरीब मुलींना लष्क करताना आणि त्यांना आखाती देशांमध्ये विकतात. भारतीय दूतावासाच्या मदतीने आंग्रुपा आणि इतरकामधून मुंबईत अशा ३५५ मुलींची सुटका करण्यात आली आहे. त्यांनी सांगितले की, अशा मुलींना पर्यटक विकासावर आणले जाते.



अमेरिकेतील व्यापार करारावर काँग्रेसकडून सरकारची कोंडी

देशव्यापी आंदोलनाच्या तयारी शेतकरी नेते, काँग्रेस

म्हणत संसदेत सरकारला कोंडी पडवण्यातून, आता रस्त्यावर निदर्शने करण्याची योजना आखली जात आहे. आतापर्यंत काँग्रेस मंत्रिमंडळीने ग्रामीण मजुरांपर्यंत पोहोचण्याचा प्रयत्न करत होती. तथापि, अमेरिकेतील व्यापार करारामुळे काँग्रेसला ग्रामीण भारतात पुढा आले पाय रोवण्याची संधी मिळाली आहे. एफएस्टाईन फाईलच्या दबावाखाली, काँग्रेस भाजप नेत्यांना सर्वसाधारणच्या दृष्टीने चारित्र्यहीन म्हणून दाखवण्यासाठी अमेरिकन व्यापार करार हा शस्त्र म्हणून वापरत आहे.

दबावतंत्र कोर कारवाई बाबत भाजपची तूर्त मवाळ भूमिका

राहुलविरुद्ध प्रस्तावावर सस्पेन्स कायम

संतोष ठाकूर । नवराष्ट्र दिल्ली. संसदेच्या अर्थसंकल्पीय अधिवेशनाचा पहिला टप्पा शुक्रवारी संपला. सभागृहाचे कामकाज ९ मार्चपर्यंत तहकूब करण्यात आले. गुरुवारी, भाजप सदस्य निरंजितकुमार दुबे यांनी विरोधी पक्षनेत्यांवर परदेशी संस्थांची संगमनात करून भाताची प्रतिमा खराब करण्याचा आरोप देशविरुद्ध प्रचार करण्याचा आरोप करणारा ठोस प्रस्ताव मांडला. त्यांची सदस्यावर करणाऱ्या आणि त्यांना आयुष्यभर निवडणूक प्रक्रियेतून बाहेर धाडण्याची मागणी केली. तथापि, सदस्याने या मुद्द्यावर सौम्य दृष्टिकोन दाखविला आहे. काँग्रेस भाजपच्या असा विश्वास आहे की राहुल गांधीचे सदस्यत्व रद्द

भाजपची मवाळ भूमिका
भाजपच्या एका वरिष्ठ नेत्याने सांगितले की, निरंजितकुमार दुबे यांनी एक प्रस्ताव मांडला आहे, खासदार म्हणून, ते कोणत्या प्रकारचा प्रस्ताव मांडतात हे दरम्यानच्या त्यांच्या अधिकार आहे. तथापि, या मुद्द्यावर या त्यांना जास्त पाहिले दार असल्याचे दिसत नाही. जर असे झाले असते तर पक्षाचे राहुल गांधीविरुद्ध विरोधाभास प्रस्ताव दाखल केला जाईल, परंतु शेवटी पक्षाचे मवाळ दृष्टी. यावरून स्पष्ट होते की पक्षाच्या रणनीतीकारांना राहुल गांधीच्या मवाळ भूमिकेला राजकीय फायदा मिळवून देण्यात आहे.

नुकसान होईल. शिवाय, हिंदी भाषिक राज्यांमध्ये राहुल गांधीचे आवान वळले. शिवाय, ठोस प्रस्ताव मांडल्याने ते जगपाने इंडिया आघाडी मजबूत होऊ शकते असे भाजपचे मत आहे. सध्या, तृणमूल काँग्रेस आणि आम आदमी पक्ष अनेक मुद्द्यांवर काँग्रेसपासून अंतर राखत आहेत. तथापि, जर भाजप या मुद्द्यावर पुढे गेले तर ते तसे विरोधी पक्षांच्या दबावाखाली काँग्रेसची बाजू घेऊ शकतात. ज्यामुळे काँग्रेस मजबूत होईल. कारवाईचा निर्णय लोकसभा अध्यक्ष घेतील । दुसऱ्या एका नेत्याने सांगितले की, काँग्रेस भाजपवरील कोणताही निर्णय पुढील टप्प्यात घेतला जाईल. कारण हा निर्णय लोकसभा अध्यक्षाने घ्यायचा आहे. त्यांनी स्पष्ट केले की आम्ही कोणत्याही प्रकारचा निर्णय घेतले नाही.

मितल समितीच्या शिफारशी लागू करा

सुप्रीम कोर्टाने अहवाल सोपितला

दिल्ली/इम्फाल, वृत्तसंस्था. त्यांनी सांगितले की सर्वोच्च न्यायालयाने शुक्रवारी सविनय काँग्रेस २०२३ मध्ये झालेल्या वार्षिक हिंसाचाराशी संबंधित प्रकरणांची सुनावणी केली. न्यायालयाने सोमोआयल वार्षिक हिंसाचाराशी संबंधित एफआयआरच्या चौकशीचा दोन आवडत्यांत स्थिती अहवाल सारद करणाचे आदेश दिले. मुख्य न्यायाधीश सुर्वीत आणि न्यायमूर्ती जयमलया बागची यांच्या

